श्रम मंत्रालय के राज्य मंत्री (श्री पी॰ ए॰ संगमा): (क) और (क) राष्ट्रीय माल श्रम नीति, 1987 के अनुगलन में व अन्य अन्तर्राष्ट्रीय सहायता प्राप्त कार्यक्रमों के अन्तर्गत नई परियोजनाएं आरंभ करने की परिकल्पना की गई है। अन्तर्राष्ट्रीय श्रम संगठन से सहायता प्राप्त अन्तर्राष्ट्रीय श्रम संगठन से सहायता प्राप्त अन्तर्राष्ट्रीय श्राल श्रम उन्मूलन कार्यक्रम के अन्तर्गत लगभग 20 अतिरिक्त परियोजना आरंभ करने की सम्भावना है। श्राल श्रम के उन्मूलन व निवारण के लिए पहचान किए गए राज्यों व राष्ट्रीय श्राल श्रम परियोजना क्षेत्रों में संयुक्त प्रयास किए जाने के प्रस्ताव किये गये हैं। इन परियोजनाओं को राज्य सरकारों व अन्य एजेन्सियों जैसे स्वैच्छिक संगठनों, श्रम संघों, नियोक्ता संघों आदि के घनिष्ठ सहयोग बारा कार्यान्वित किया जाना है।

(ग) और (घ) बाल श्रम के विद्यमान होने के लिए किसी देश इस्स मारत की मर्त्सना नहीं की गई है तथा किसी देश झरा भारत से वस्तुओं के कावात पर रोक की घोषणा नहीं की गई है।

Grain storage facilities in North-Eastern Region

@*267. DR SANJAYA SINH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Central Government propose in provide funds to help the State administration in the North-Eastern Region to create new grain storage facilities: and

(b) if so, the details thereof?

THE MINISTER OK CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DIS-TRIBUTION (SHRI A. K. ANTONY): (a) & (b) The Ministry of Civil Supplies, Consumer Affairs and Public Distribution has been providing financial assistance to North-Eastern States for construction of godowns to augment storage capacity available for the Public Distribution System. The scheme has been in operation since 1983-84. Under this scheme. 75% loan and 25% subsidy to meet the cost of construction of godowns was being provided until 1991-92. Since 1992-93, the scheme has been liberalised to provide for 50% loan and 50% subsidy to the State Governments for constniction of godowns. The details of financial assistance provided to the North-Eastern States under the scheme arc as follows:-

(Rs. in lakhs)

State	1988-89	1989-90	1990-91	1992-93	1993-94
Meghalaya	6.00				
Nagaland	5.36	2.46	_	25.00	_
Assam	_		20.00	-	_
Mizoram	. —	_	-	61.35	~
Tripura			<u> </u>	30.00	-
Arunachal Pradesh	_	_	_	4.60	
Manipur	_	_	_	_	

No assistance was released during the year 1991-92.

Grants to Voluntary- Agencies for Identification and Rehabilitation of Bonded Labour

*268. SHRI V. RAJESHWAR RAO: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of LABOUR be pleased to state:

- (a) what is the amount of grant given during the last three years under a plan scheme of grants-in-aid to voluntary agencies for den-
- @ Previously Starred Question No. 167, transferred from 6th August. 1993.

tification and rehabilitation of bonded labour;

- (b) the number of voluntary agencies which have received these grants: and
- (c) the number of bonded labours released and rehabilitated during this period by such voluntary agencies?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A.

SANGMA): (a) to (c) During the last three years ending 31-3-1993, an amount of Rs. 5.000 has been released to two voluntary agencies identified by the Government of Rajasthan during 1991-92, as Central Share for managerial